

National Company Law Tribunal



Allahabad Bench

CP NO. 36/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Bridge E-solutions Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

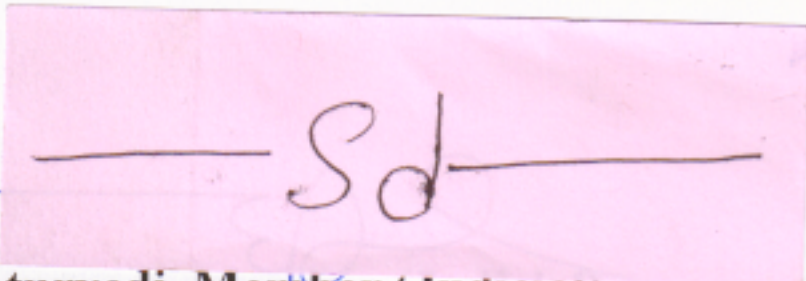
| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|----------------------|---|-----------------------|--|
| <u>1.</u> | ADITYA SINGH | ADV. | PETITIONER |  |
| <u>2.0.</u> | Rajendra Kumar Gupta | CP NO. 36/ND/2015 Respondent | Respondent |  |

Sh. Aditya Singh, Advocate for the petitioner. Sh. Rajendra Kumar Gupta, respondent.

The amount of cost is paid. The petitioner counsel seeks further time for compilation of document which is still under process. Hence, one more week time is granted. The petitioner is further directed to serve a copy of these documents in advance to the respondent counsel, so as to enable him to file rebuttal documents, if any.

The matter be listed on 10th November, 2017.

Dated:25.10.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash
(Stenographer)